210 MW can be commissioned within four years from the placement of orders for the main plant and equipment.

Closure of Modern Rice Mill in Palghat, Kerala

7249. SHRI MULLAPPALLY RAMA-CHANDRAN: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) the number of Modern Rice Mills functioning under the Food Corporation of India, particularly in Kerala; and
- (b) the reasons for the closure of the Modern Rice Mills at Palghat in Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD):
(a) The Food Corporation has twentyfive Modern Rice Mills of which one is in Kerala at Olavakkot; near Palghat.

(b) Food Corporation of India have decided to dispose of 14 uneconomic Modern Rice Mills. The mill at Olavakkot in Kerala is one of these mills. However, the matter is being contested by the Employees Union in the High Court of Kerala and is subjudice.

Lok Adalats in West Bengal

7250. DR. PHULRENU GUHA: Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether any Lok Adalat has been set up in West Bengal;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ: According to the information furnished by the CILAS: (a) No Lok Adalat has held so far in the state of West Bengal.

(b) and (c). Lok Adalats are not set up as regular bodies. They are organised and held by the respective state Legal Aid and Advice Boards from time to time. No reasons are available for not holding Lok Adalats in West Bengal.

Capital raised by public sector undertakings

7251. SHRI E. AYYAPU REDDY: Will the Minister of INDUSTRY be pleased to state:

- (a) the total amount of capital raised by borrowings on bonds by the Public Sector Undertakings during the last three years;
- (b) the interest per annum paid on the bonds:
- (c) whether any guidelines or rules bave been framed for raising borrowings by the Public Sector Undertakings; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTER-PRISES IN THE MINISTRY OF INDUSTRY (PROF. K. K. TEWARY): (a) to (d). Information is being collected and the same will be laid on the Table of the House.

Bodhghat Project, Madhya Pradesh

7252. SHRI ASLAM SHER KHAN: Will the Minister of ENERGY be pleased to state:

- (a) whether Government are considering to arrange an amount of rupees fifty crore required for Bodhghat Project in Madhya Pradesh;
 - (b) if so, from which source; and
 - (c) the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): (a) to (c). An agreement has been signed with the World Bank for a loan assistance of US dollars 300.4 million for the Bodhghat project. There is no proposal under consideration for arranging Rupees 50 crores for the project.